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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

M.A. No. 30/2025/EZ

IN

ORIGINAL APPLICATION NO. 129/2022/EZ

SUBHAS DATTA

.....APPLICANT(S)

VERSUS

VISWA BHARATI UNIVERSITY & ORS.

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT NO. 05, i.e.  
THE WEST BENGAL POLLUTION CONTROL  
BOARD.

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Filed by

DIPANJAN GHOSH  
ADVOCATE

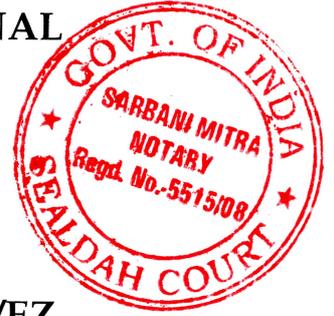
20 JAN 2026 SL. NO. 46 Dt.-20 JAN 2026

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REPORT ON BEHALF OF RESPONDENT NO. 05, i.e.  
THE WEST BENGAL POLLUTION CONTROL  
BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the `State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 05, to affirm this Affidavit on its behalf and as such, I am competent to do so.

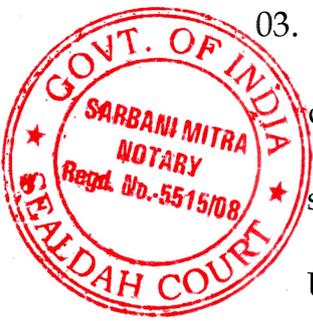
02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 22.12.2025.

03. That, in compliance to the order passed by the Hon'ble Tribunal dated 22.12.2025, the officials of the State Board visited the said site of Pearson Memorial Hospital, located at Visva-Bharati University campus, P.O.- Santiniketan, Birbhum- 731235, on 16.01.2026 between 15:45 hrs. to 16:15 hrs.

04. That, the following observations were made by the Inspecting Officials of the State Board:

- The unit, a captive hospital for Visva-Bharati University students and staff with family members, possesses valid CE license from Dept. of Health, Govt. of West Bengal

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and valid agreement with a Common Bio-Medical Waste Treatment Storage & Disposal Facility (CBMWTSDF) (validity- 31/3/2027) for 20 sanctioned beds. The unit has four buildings viz. Admin Building, OPD, Pathology and Ward Building (with OT). House-keeping in general is good. No storage facility for general wastes was seen. General wastes are disposed through local conservancy system.



- Bio-Medical Wastes (BMW) were found segregated & kept in yellow & red-coloured plastic containers without lids and puncture proof white containers. But the segregation was found improper (though sharps are kept in puncture proof plastic containers, they were also found in yellow containers). Syringe cutters were evident but needle mutilators were not seen in wards.
- No designated room with bio-hazard symbol was seen for storing BMW (Bio-Medical Wastes). BMW was seen to be stored in an unsecured manner near incinerator shed. It was observed that the hospital possesses one incinerator (single-chambered) in defunct state. However, it is not

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essential at present as disposal of BMW is done through Common Bio-Medical Waste Treatment Storage & Disposal Facility (CBMWTSDF).

- The hospital does not possess any effluent treatment plant (ETP) for treating liquid effluent.
- One no. 'Green' DG (Diesel Generator) set was seen to exist as a backup power arrangement.

Earlier a letter bearing memo no. 171-2/WPBD-OC(119)/17 dated 02/02/2023 was issued by the State Board addressing the Registrar, Visva-Bharati University regarding non-submission of Consent To Operate (CTO) and Bio-Medical Waste applications (BMWA) for violations of the provisions of Bio-Medical Waste Management Rules, 2016 & as amended.



05. That, the following remarks were made by the Inspecting Officials of the State Board:

- (a) Unit should segregate Bio-Medical Wastes (BMW) in proper manner and shall store BMW in a properly secured room with bio-hazard symbol.
- (b) The unit should install ETP for treating liquid effluent.

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(c) Unit should apply for Consent to Operate and Bio-Medical Waste Authorization to the State Board immediately.

Copy of Inspection Report of State Board is annexed herewith and marked with letter "R".



06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

*Swarup Kumar Mandal*

DEPONENT

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## VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

*Swarup Kumar Mandal*

DEPONENT

Identified and corrected by me  
Advocate *Dipak Ghosh*  
WBPCB

**Solemnly Affirmed &  
Declared Before Me  
On Identification By.....**

*S*  
**SARBANI MITRA  
NOTARY  
Regd. No.- 5515/08  
Mob.- 8777308277**

**20 JAN 2026**



INSPECTION REPORT

*Inspection reference* : Order of the Hon'ble NGT, EZ Bench dated 08/02/2023 in connection with OA no. 129/2022/EZ.

*Name & address of healthcare unit* : **Pearson Memorial Hospital,**  
Visva-Bharati University campus, P.O.- Santiniketan, Birbhum- 731235

*P.S.* : Santiniketan

*Local body* : Bolpur Municipality

*Date & time of inspection* : 16/01/2026; 15:45 hrs. to 16:15 hrs.

*Inspecting official* : Sri C. Dawn, AEE, & Sri S. Tudu, AEE of Durgapur R.O.

*Person met* : Ms Sucheta Roy, Multi-Tasking Staff

*Bed capacity* : 20 nos. (sanctioned as per CE license)

*Status of Consent to Operate (CTO) / Bio-Medical Waste Authorization (BMWA)* : None

Observation:

The unit, a captive hospital for Visva-Bharati University students and staff with family members, possesses valid CE license and valid agreement with a CBMWTSDF (validity- 31/3/2027) for 20 sanctioned beds. The unit has four buildings viz. Admin Building, OPD, Pathology and Ward Building (with OT). House-keeping in general is good. No storage facility for general wastes was seen. General wastes are disposed through local conservancy system.

Bio-Medical Wastes (BMW) were found segregated & kept in yellow & red-coloured plastic containers without lids & puncture proof white containers. But the segregation was found improper (though sharps are kept in puncture proof plastic containers, they were also found in yellow containers). Syringe cutters were evident but needle mutilators were not seen in wards.

No designated room with bio-hazard symbol was seen for storing BMW. BMW was seen to be stored in an unsecured manner near incinerator shed. It was observed that the hospital possesses one incinerator (single-chambered) in defunct state. However, it is not essential at present as disposal of BMW is done through Common Bio-Medical Waste Treatment Storage & Disposal Facility (CBMWTSDF).

The hospital does not possess any effluent treatment plant (ETP) for treating liquid effluent.

One no. 'Green' DG set was seen to exist as a backup power arrangement.

Photographs taken during inspection are annexed herewith for ready reference.

Other relevant information:

Earlier a letter bearing memo no. 171-2/WPBD-OC(119)/17 dated 02/02/2023 was issued by the State Board addressing the Registrar, Visva-Bharati University regarding non-submission of CTO & BMWA applications and for violations of the provisions of *Bio-Medical Waste Management Rules, 2016* & as amended.

Remarks:

- (i) Unit should segregate BMW in proper manner and shall store BMW in a properly secured room with bio-hazard symbol.
- (iii) The unit should install ETP for treating liquid effluent.
- (iii) Unit should apply for *Consent to Operate* and *Bio-Medical Waste Authorization* to the State Board immediately.

.....  
S. Tudu, AEE

.....  
C. Dawn, AEE

GOVT. OF INDIA  
196  
SARBANI MITRA  
NOTARY  
Regd. No. 5515/08  
SEALDAH COURT



Arrangement for BMW segregation in wards with containers without lids



BMW stored in an unsecured manner near incinerator shed



Improper segregation of BMW [cotton swabs in puncture proof container (left) & needle in yellow container(right)]

*S. Tudu*  
16/01/26

(S. Tudu, AEE)

*Chiranjit Dawn*  
19/01/26

(C. Dawn, AEE)

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